# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1654 ANSWERED ON 04/08/2025

#### TARGET SET FOR PROVIDING HOUSES TO THE POOR PEOPLE

### 1654. SHRI NAVEEN JAIN:

## Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of poor people provided houses under the Pradhan Mantri Awas Yojana (PMAY) in the country till March 31st, 2025 and the State-wise details thereof; and
- (b) the target set for number of poor people to be provided houses in the financial years 2025-26, 2026-27 and 2027-28?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes. Therefore, no specific State wise target are fixed for the years 2025-26, 2026-27 and 2027-28. As per the scheme guidelines, selection of beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Moreover, conducting demand surveys in their respective jurisdictions and validating the beneficiaries to ascertain eligibility by the States/UTs is a continuous process. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand.

Based on the project proposal submitted by States/UTs, a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0 have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025. The State/UT-wise details of houses sanctioned, grounded and completed so far are at Annexure.

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# State/UT-wise details of houses sanctioned, grounded and completed so far under PMAY-U & PMAY-U 2.0

S. No.		State/UT	Details of Houses since inception (Nos.)		
			Sanctioned	Grounded	Completed
1	States	Andhra Pradesh	19,47,297	18,26,698	10,78,686
2		Bihar	4,45,212	2,96,469	1,89,863
3		Chhattisgarh	2,99,922	2,85,392	2,57,171
4		Goa	3,146	3,146	3,145
5		Gujarat	9,93,877	9,72,208	9,41,419
6		Haryana	1,30,290	90,636	70,522
7		Himachal Pradesh	12,640	12,640	11,381
8		Jharkhand	2,43,421	2,10,640	1,59,751
9		Karnataka	5,84,086	5,08,586	3,94,054
10		Kerala	1,61,957	1,55,162	1,34,127
11		Madhya Pradesh	9,66,133	9,45,487	8,68,097
12		Maharashtra	12,49,047	11,49,437	9,93,361
13		Odisha	2,15,339	1,85,963	1,64,880
14		Punjab	1,33,270	1,18,475	97,920
15		Rajasthan	3,33,815	2,94,639	2,34,698
16		Tamil Nadu	6,70,425	6,69,514	6,07,051
17		Telangana	3,61,755	2,35,023	2,23,627
18		Uttar Pradesh	19,75,035	17,59,770	17,02,317
19		Uttarakhand	63,605	62,793	42,966
20		West Bengal	6,15,105	6,05,971	4,65,561
Sub-total (States)			1,14,05,377	1,03,88,649	86,40,597
21	North East States	Arunachal Pradesh	13,379	8,739	8,068
22		Assam	1,84,991	1,69,101	1,30,425
23		Manipur	52,519	49,593	18,397
24		Meghalaya	4,758	4,083	1,995
25		Mizoram	39,150	39,101	26,596
26		Nagaland	31,067	31,060	29,029
27		Sikkim	299	299	219
28		Tripura	90,989	88,416	78,061
Sub-total (NE States)			4,17,152	3,90,392	2,92,790
29		A&N Islands	376	376	80
30	Union Territories	Chandigarh	1,256	1,256	1,256
31		D&NH and D&D	9,947	9,947	9,450
32		Delhi	29,976	29,976	29,976
33		J&K	43,856	42,159	32,091
34		Ladakh	1,283	991	882
35		Lakshadweep	-	-	-
36		Puducherry	16,442	16,050	11,377
Sub-total (UTs)			1,03,136	1,00,755	85,112
Total			119.26 Lakh	112.81 Lakh*	93.61 Lakh*

<sup>\*</sup>Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed respectively during PMAY-U Mission period pertaining to earlier scheme.